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O.A-94/
(A) 9/92

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Serial
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Order

Order with Signature

12 27-9-93

There is no time for the day.
Call on 10-11-93 for hearing.

Vice-Chairman

G. N. A.
Members (7)

13 10-11-93

Call on 16-11-93 for hearing before
the Discretion Bench.

G. N. A.
Members (7)

14 16-11-93

Heard Learned Counsel for the applicant
and Mr. A.K. Mishra, Learned Senior Std. Counsel
for the respondents on merit in past.

There is no time for the day.

Call on 17-11-93 for further hearing.

Vice-Chairman

G. N. A.
Members (7)

2 15 17-11-93

There is no time for the day.
Call on 19-11-93 for further hearing.

Vice-Chairman

G. N. A.
Members (7)

16 19-11-93

Mr. Deepak Mishra learned counsel
appearing for the Petitioner Prays to withdraw
his application so that his Client could
file representation before the appropriate
authority for getting an appointment to
the post of Homeopathic Doctor. The

9 2

(A)

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Petitioner is Permitted to withdraw.

Wick Chenman

renewed 9/1/92